

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
CIVIL APPEAL NO(s). 2395 OF 2008

IMPROVEMENT TRUST, LUDHIANA

Appellant (s)

VERSUS

UJAGAR SINGH &amp; ORS.

Respondent(s)

WITH

Civil Appeal NO. 2397 of 2008

(With prayer for interim relief and office report)

Date: 04/06/2010 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DEEPAK VERMA

HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN

[VACATION BENCH]

For Appellant(s) Mr. Salil Sagar, Sr. Adv.  
Mr. Arun K. Sinha, Adv. for  
Ms. Ruby Singh Ahuja, Adv.

Mr. Manoj Swarup, Adv.

For Respondent(s) Mr. Vijay Hansaria, Sr. Adv.  
Mr. S. Chandra Shekhar, Adv.  
Dr. Surya Parkash, Adv.  
Mr. Munish Bhardwaj, Adv.  
Mr. Samir Ali Khan, Adv.

UPON hearing counsel the Court made the following

O R D E R

Mr. Salil Sagar, learned senior counsel appearing for the appellant commenced his arguments at 2.30 p.m. and was on his legs when the Court rose for the day leaving the matter as part-heard.

List these matters on 8.6.2010 as part-heard.

(Pardeep Kumar)  
Court Master

(Neeru Bala Vij)  
Court Master